

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4135  
ANSWERED ON:20.04.2000  
RAILWAY OFFICERS WORKING ON AD HOC BASIS .  
CHARAN DAS MAHANT

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether a large number of officers are working on ad-hoc basis in Senior Scale in Indian Railways;
- (b) if so, the number of such officers working on ad-hoc basis as on January 1, 2000;
- (c) the reasons for such large scale ad-hocism; and
- (d) the steps, the Ministry of Railways is contemplating to regularise these ad-hoc promotions ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) Ad-hoc promotions are made in exigencies of work pending availability of regularly selected candidates. General Managers of the Zonal Railways/Production Units and Heads of Other Units are delegated with the power to make ad-hoc promotions to Senior Scale.
- (b) Details of such adhoc promotions are not maintained centrally. The information is being collected and will be placed on the Table of the Sabha.
- (c) The Railways have to take up large number of construction works throughout the country, as part of the national transport infrastructure building activity. Manpower for supervision of these works is obtained by creation of work charged posts, for the duration of the work. Railways, therefore, have a significant component of work charged posts (including Senior Scale posts ) in all Departments. The work charged posts are temporary and are created for a specific period as per the provisions available in the sanctioned works estimates. The prescribed yardstick for sanction of these posts takes into account the financial outlay, the nature and geographical spread of the work, etc. As the work charged posts, including Senior Scale posts, are created/filled for specific shorter period at a given time, adhoc promotions are resorted to for filling these posts.
- (d) Efforts are made to regularise ad-hoc Group `B` officers working in Senior Scale in a phased manner subject to observance of Government instructions and long term requirements of the Organisation.